

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CA(CAA)-49/ND/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**Dr. DEEPTI MUKESH
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.08.2018.**


**NAME OF THE COMPANY: M/s. Motherson Sintermetal Technology Ltd.
And M/s. Tiger Connect Travel Systems and Solutions Ltd.**


SECTION OF THE COMPANIES ACT: 441

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Dr. U. K. Chaudhary, Sr. Advocate with Mr. Sumit Malhotra, Advocate		
	For the Respondent:	Mr. C. Balooni, Company Prosecutor, RD Mr. Rohit Saroj and Mr. Amish Tandon, Advocate for OL Ms. Easha Kadian, Standing Counsel, IT Dept.		

ORDER

No time left. Renotify this case on 29.08.2018.


(Deepa Krishan)
Member(T)


(Dr. Deepti Mukesh)
Member(J)